

that they intend to follow the Bombay pattern of giving land for 10 years, 15 years or so ?

SHRI MEHR CHAND KHANNA : There are two aspects of this question, auction and allotment. As far as allotment is concerned, we are encouraging and we wish to encourage that people in the lower rungs of the ladder are allotted small plots at reserved prices. So far as big plots are concerned, I think they should be put in auction so that we can get as much as we can. This money can be ploughed back into the D.D.A. That will help us and also help people in the lower rungs of the ladder. As for the Bombay pattern, a team of officers from the D.D.A. went and visited Bombay a month ago. Their report has come and it is being examined, but they have recommended that both Maharashtra and the Gujarat pattern should be encouraged in Delhi.

श्री रामकुमार भुवालका : क्या माननीय मंत्री जी यह बताने की कृपा करेंगे कि जिस तरह से कलकत्ता में इम्प्रूवमेंट ट्रस्ट आधा रुपया उस वक्त लेता है और आधा रुपया 12 साल बाद 6 पर्सेंट ब्याज की दर के हिसाब से लेता है, उम तरह की बात यहां भी करने की सोचेंगे ?

SHRI B. BHAGAVATI : That is also a matter which is under consideration how to realise the money.

SHRI SANTOKH SINGH : Is there any proposal to do away with the ten-year ban on the resale of these auctioned plots ?

SHRI MEHR CHAND KHANNA : I discussed this very matter with the hon. Member in the last meeting. We are having our next meeting on Saturday when the matter will be pursued.

SHRI I. K. GUJRAL : In the meeting to which the hon. Minister has referred, may I ask him whether the Government has taken a decision that those who are removed from public land for social purposes would be given priority to buy these low income plots at a reserved price ?

SHRI MEHR CHAND KHANNA : Again there are two aspects of the problem. One is the jhuggi-jhopri scheme under

which we have laid down certain priorities. We are also thinking in terms of slum clearance and improvement and the idea is to see if we can give some encouragement to the slum dwellers to move out of the slum areas by giving them these plots. This matter is also under consideration.

SHRI ARJUN ARORA : May I know if there is any scheme in his Ministry under which any honourable citizen who has a limited income can acquire or be allotted a plot of land for building Housing accommodation at a reasonable cost or the schemes are such that he has first got to qualify by becoming a jhuggi-jhopri dweller and then alone land will be allotted to him ?

SHRI B. BHAGAVATI : There is a scheme known as the large-scale acquisition, development and disposal of land in Delhi. Under that scheme, plots are developed and allotted to low income people at pre-determined rates and also lands have been given to co-operative building societies and they are constituted by low and middle income group people. So far 1400 acres of land have been allotted to 33 co-operative house building societies.

*482. [The questioner (Shri V. M. Chordia) was absent. For answer, vide cols. 2840-2841 infra.]

*483. [Postponed to the 31st August, 1966.]

GOLD SMUGGLING CASES

*484. **SHRIMATI TARA RAM-CHANDRA SATHE :** Will the Minister of Finance be pleased to state :

(a) the number of cases of gold smuggling detected during the years 1963, 1964, 1965 and 1966 and the total quantity of gold involved year-wise after the enforcement of Gold Control Order; and

(b) the quantity of gold involved in smuggling cases detected during the four years' period preceding the enforcement of the Gold Control Order ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT) : (a) and (b) The desired information is being collected and a statement will be laid on the Table of the Sabha as soon as possible.

SHRIMATI TARA RAMCHANDRA SATHE : More than ninety per cent. of the people cannot afford to buy gold and only rich people and black-marketeers can afford to buy smuggled gold. Will the Government enforce the Gold Control Order more strictly than before, as the Gold Control Order is helpful to the country ?

SHRI B. R. BHAGAT : That is also an opinion which is before Government.

SHRI D. THENGARI : It has been estimated by the Government that after devaluation, according to Government, smuggling may be eliminated. In that case, will the Government consider withdrawing the Gold Control Order, because there is no need for it ?

SHRI B. R. BHAGAT : That is another aspect, which the Government would look into.

SHRIMATI TARA RAMCHANDRA SATHE : Will the Government see to it that the facilities which are meant for the rehabilitation of displaced goldsmiths are implemented by the States without delay ?

SHRI B. R. BHAGAT : We have been requesting the State Governments, although the time-limit is over, to see that the cases of all those who had registered their names before, either for scholarships or other forms of assistance, should be expedited and in respect of whatever we can do, the Central Government is helping them.

SHRI P. K. KUMARAN : It was claimed, at the time of devaluation, that gold smuggling would be considerably reduced. May I know what is the international price of gold in terms of the devalued rupee and what is its internal price now prevailing ?

SHRI B. R. BHAGAT : I want notice for this question. I have not got the figures here.

SHRI A. D. MANI : I would not press the Minister to give details about what has happened in the last two or three months, but may I ask him to say roughly at least whether devaluation has led to a considerable reduction in gold smuggling ? He must have had reports from Bombay, Calcutta, Madras and other centres. I would like to know it in a broad way, without giving details of any official secret.

SHRI B. R. BHAGAT : Already it has been our experience that in the rainy season, because of the difficulties of navigation and other things—apart from the gold that is smuggled through air—smuggling is less. These two periods coincide and it is difficult to come to any judgment based on it.

SHRIMATI TARA RAMCHANDRA SATHE : Will the Government reserve some quota of scooter-rickshaws for the rehabilitation of these goldsmiths, so that it will help them to rehabilitate themselves ? The Industry Minister had said that there was no such quota.

SHRI B. R. BHAGAT : There is no reservation of scooters.

SHRI N. SRI RAMA REDDY : I heard a report the other day of Shri Krishna Menon, Member, Lok Sabha, suggesting that the Government should take up the question of raising the international price of gold so as to make it the least attractive for smugglers to bring any gold to this country. I would like to know whether any steps are going to be taken or proposed to be taken in this behalf.

SHRI B. R. BHAGAT : Already the countries which are being producers and hoarders of gold have raised it before the International Monetary Fund. So far as we are concerned, we are neither any significant producers of gold nor big hoarders of gold in the treasury and, therefore, our interests are different.

SHRI ARJUN ARORA : The Learned Minister said that recently smuggling of gold to this country has been reduced. May I know what is the source of his information ?

MR. CHAIRMAN : He said that during the rainy season, during the monsoon, it is less.

SHRI B. R. BHAGAT : I am sorry the hon. Member has misunderstood it.

श्री राम सहाय : क्या मैं मंत्री महोदय से यह जान सकूंगा कि जब से गोल्ड कंट्रोल आर्डर आपने लागू किया है तब से इस वक़्त तक गोल्ड खरीदने की मनोवृत्ति में और गोल्ड की स्मगलिंग में कितना अंतर आया है, इसकी कोई आपने जांच की है या करने का आपका इरादा है ?

श्री बी० आर० भगत : जहाँ तक खरीदने की बात है, यह बात कुछ सही है कि जो हमारी नई पीढ़ी के लोग हैं वे सोना पहनने, खरीदने और जेवर बनवाने में कम विश्वास करने लगे हैं। यह तो असर हुआ है और आम तौर से यह बात फैली है कि सोने के जेवर बनवाने का चलन कम हो। जहाँ तक स्मगलिंग का सवाल है, यह मैं अधिकृत तौर पर नहीं कह सकता कि वह कम हुआ है या ज्यादा हुआ है।

DR. (MRS.) MANGLADEVI TALWAR : Is it not a fact that after the conflict with Pakistan, smuggling of gold has been considerably reduced through the Rajasthan-Pakistan border, which was a great source of smuggling, because of the military officers, the police, who are posted there? I do not know whether they use para-military or not. But it seems to be a fact that there is stricter vigilance on the border and now smuggling of all types is much less, including that of gold.

MR. CHAIRMAN : You are giving information.

DR. (MRS.) MANGLADEVI TALWAR : No, Sir. I would like to know whether the Government is also of the same opinion, as is prevalent in Rajasthan.

SHRI B. R. BHAGAT : About whether there are less cases of smuggling on this border, the reason given is that it is because of stricter vigilance, both military and para-military. Well, it may be so. I cannot say anything about it.

SHRI MULKA GOVINDA REDDY : I would like to know whether it has come to the notice of the Government that 185 Members of Parliament have appealed to the Government to immediately repeal the Gold Control Order and whether it has also come to the notice of the Government that representatives of the goldsmiths' associations from different parts of India have been fasting in front of Parliament House in order to impress on the Government that they should repeal the Gold Control Order immediately? What action does the Government propose to take in this matter?

SHRI B. R. BHAGAT : We have already stated that we are giving active consideration to it. We hope to come to a decision very soon.

MR. CHAIRMAN : Next question.

NON-GAZETTED OFFICIALS, ETC. UNDER KERALA GOVERNMENT

*485. **SHRI P. K. KUMARAN :**†
SHRIMATI DEVAKI GOPIDAS :
SHRI ARJUN ARORA :
SHRI OM MEHTA :
SHRI MULKA GOVINDA REDDY :

Will the Minister of FINANCE be pleased to state :

(a) the total number of non-Gazetted officials, contingent employees, work charged employees and teachers in private schools paid by the Government etc., working under the Government of Kerala;

(b) what are their pay-scales and rates of other allowances;

(c) whether there was a demand recently for a revision of these pay-scales and allowances; and

(d) if so, what action was taken in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L. N. MISHRA) : (a) and (b) A statement is laid on the Table of the House.

(c) Yes, Sir.

(d) The Government of Kerala have not agreed to the demand. They have however, agreed to consider any anomalies specifically brought to their notice.

STATEMENT

(a) The total number of non-Gazetted officials, contingent employees, work charged employees and teachers in private schools paid by the Government etc., working under the Government of Kerala :

Non-Gazetted Officers—

1. Regular establishment—1,17,000.
2. Contingent employees including part-time employees—10,000.
3. Work-charged employees—6,000.
4. Teachers in aided schools—76,000.

†The question was actually asked on the floor of the House by Shri P. K. Kumaran.